## HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION

Imphal, the 6th August, 2025

No. HCM/R-3/2018-Estt.-II/ 16144. : In continuation of this Registry's Notification of even number dated 25<sup>th</sup> October 2024, regarding the recruitment of Lower Division Assistant (LDA) in the District Courts of Manipur, and pursuant to the 2 (two) vacancies arising in the Unreserved (UR) Category due to the withdrawal of the initially selected candidates for the LDA post, the following 2 (two) candidates from the UR waiting list (in order of merit) notified vide notification of even number dated 25<sup>th</sup> October, 2024 are hereby selected against the aforementioned vacancies.

Further, they are inform to collect their offer letter from the District & Sessions Court as indicated against their names below:

SI. No.	Roll No.	Name	Category	Post	Concerned Courts
1.	003075	NAMEIRAKPAM MICHAEL SINGH	UR	LDA	District & Sessions Court, Imphal West District & Sessions Court, Thoubal
2.	003142	MAYANGLAMBAM APEX SINGH	UR		

(KH. AJIT SINGH)
REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

## Copy to:-

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur
- 4. The Private Secretary to Registrar General, High Court of Manipur.
- 5. The Commissioner (Law), Government of Manipur.
- 6. All the District & Sessions Judges, Manipur.
- 7. The Judge, Family Court, Manipur/Thoubal/Bishnupur/Imphal East/Special Court, ND & PS, Manipur/Special Court (ND&PS) (FTC), Manipur.
- 8. The System Analyst, High Court of Manipur.
  - He is requested to upload this Notification in the official website of this Registry.
- 9. The Superintendent (Estt.-II), High Court of Manipur.
- 10. Notice Board/Guard File/Concerned File.